

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2685
TO BE ANSWERED ON 04TH AUGUST, 2023**

“CASHLESS TREATMENT OF CGHS BENEFICIARIES AT LEADING HOSPITALS”

**2685. SHRIMATI SANGEETA KUMARI SINGH DEO:
DR. JAYANTA KUMAR ROY:
SHRI C. LALROSANGA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has recently taken initiatives for providing cashless treatment to CGHS beneficiaries including Ex-MPs, Pensioners and freedom fighters at AIIMS and other institutes of national importance;
- (b) if so, the details thereof including Memorandum of Understandings (MOUs) signed with these hospitals/institutes;
- (c) whether the cashless treatment will be provided for both Out Patient Department (OPD) and indoor treatment to such beneficiaries at AIIMS and other leading institutes/hospitals of the country and if so, the details thereof along with the time by which the facility will be implemented;
- (d) whether the Government proposes to expand the number of hospitals empanelled under CGHS to meet the rising requirements of the patients; and
- (e) if so, the details thereof along with other measures being taken by the Government for smooth implementation of the above facility?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e) : The following categories of beneficiaries, treatment / procedures/services shall be provided treatment facilities on credit.

- Pensioners,
- Ex-Members of Parliament,
- Sitting Members of Parliament
- Freedom Fighters,
- Serving CGHS/DGHS/Ministry of H&FW employees,
- Such other categories of CGHS cardholders as notified by the Government,

as per Memorandum of Association (MoA) signed between CGHS and empanelled Health Care Organizations (HCOs).

Details of 1944 HCOs empaneled under CGHS are available in Public domain, at CGHS website (<https://cghs.gov.in/CghsGovIn/faces/ViewPage.xhtml>). The treatment to the entitled class of beneficiaries is provided on cashless basis and the bills are submitted online by the concern health care organizations to the Bill Clearing Agency.

Further, the Government has also signed MoA with All India Institute of Medical Sciences, New Delhi, Post Graduate Institute of Medical Education and Research, Chandigarh, Jawaharlal Institute of Postgraduate Medical Education and Research, Puducherry and All India Institute of Medical Sciences located in Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh to provide treatment on Cashless basis to CGHS pensioners and other entitled class of beneficiaries. No referral from CGHS is mandatory for availing treatment at these Medical Institutions.

CGHS has a empanelment scheme, where, interested and eligible private Health Care Organization applies for empanelment under CGHS. The hospitals fulfilling the terms and conditions of empanelment are considered for empanelment under CGHS. The guidelines for empanelment under CGHS is available on CGHS website (<https://cghs.gov.in/CghsGovIn/faces/ViewPage.xhtml>).
